

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 33558/2023

(Arising out of impugned final judgment and order dated 04-01-2023
in CRM(DB) No. 4229/2022 passed by the High Court at Calcutta)

ANUBRATA MONDAL @ KESTO

Petitioner(s)

VERSUS

THE CENTRAL BUREAU OF INVESTIGATION & ANR.

Respondent(s)

(IA No.179555/2023-CONDONATION OF DELAY IN FILING and IA
No.182717/2023-PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Date : 18-09-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIRUDDHA BOSE
HON'BLE MS. JUSTICE BELA M. TRIVEDIFor Petitioner(s) Mr. Mukul Rohatgi, Sr. Adv.
Mr. Nikhil Rohatgi, Adv.
Mr. Lzafeer Ahmad B. F., AOR
Mr. Ahmad Ibrahim, Adv.
Mr. Talib Mustafa, Adv.
Mr. Shivam, Adv.
Ms. Ayesha Zaidi, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Issue notice.

Notice shall be served by dasti in addition to regular
service.

List after three weeks.

(NEETU SACHDEVA)
ASTT. REGISTRAR-cum-PS(VIDYA NEGI)
ASSISTANT REGISTRAR